

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**IA NO. 347 OF 2016 IN**  
**DFR NO. 1183 OF 2016**

**Dated: 13<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Himachal Pradesh State Electricity Board Ltd. ...Appellant(s)**  
**Versus**

**Himachal Pradesh Electricity Regulatory Commission ...Respondent(s)**  
**& Anr.**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

**ORDER**

**IA NO. 347 OF 2016**  
*(Appl. for condonation of delay)*

Issue notice to the Respondents returnable on 11.08.2016. Dasti, in addition, is permitted.

List the matter on **11.08.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**